

CONSTITUTION OF THE BOARD OF TRADE
AND CERTIFIED ACCOUNTS OF COIR
BOARD.

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): Sir, I beg to lay on the Table a copy each of the following papers:—

- (1) Statement regarding the constitution of the Board of Trade. [Placed in Library. See No. LT-101/62.]
- (2) Certified Accounts of the Coir Board, Ernakulam for the year 1959-60 and Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-102/62.]

RULES UNDER THE INCOME-TAX ACT

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): Sir, I beg to lay on the Table a copy each of the following Rules, under section 296 of the Income-tax Act, 1961:—

- (1) The Income-tax (Certificate Proceedings) Rules, 1962, published in Notification No. 955, dated the 27th March, 1962, as corrected by Notification No. S.O. 1370, dated the 5th May, 1962. [Placed in Library. See No. LT-99/62.]
- (2) The Income-tax Rules, 1962, published in Notification No. S.O. 969, dated the 31st March, 1962, as corrected by Notification No. S.O. 1371 dated, the 7th May, 1962. [Placed in Library. See No. LT-100/62.]

12.41½ hrs

DEMANDS FOR EXCESS GRANTS
(GENERAL) 1959-60

The Minister of Finance (Shri Morarji Desai): Sir, I beg to present a Statement showing the Demands for Excess Grants in respect of the Budget (General) for 1959-60.

12.41½ hrs.

ELECTION TO COMMITTEE

INDIAN CENTRAL SPICES AND CASHEW-
NUT COMMITTEE

The Minister of Food and Agriculture (Shri S. K. Patil): Sir, I beg to move:

"That in pursuance of Paragraph (4) (13) of the Ministry of Food and Agriculture (Department of Agriculture) (I.C.A.R. Resolution No. F. 27-12/60-AIII, dated the 7th September, 1961, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Indian Central Spices and Cashewnut Committee."

Mr. Speaker: The question is:

"That in pursuance of Paragraph (4) (13) of the Ministry of Food and Agriculture (Department of Agriculture) (I.C.A.R.) Resolution No. F. 27-12/60-AIII, dated the 7th September, 1961, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Indian Central Spices and Cashewnut Committee."

The motion was adopted.

12.42 hrs.

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DEMANDS FOR GRANTS, 1962-63

MINISTRY OF COMMUNITY DEVELOP-
MENT AND CO-OPERATION

Mr. Speaker: The House will now take up discussion and voting on